

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No.309/2020 - C.1.

Dt. 22 -07-2020

NOTIFICATION No. 03/2020 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1	Sri V.S. Rama Rao Senior Superintendent and Paper Promotee of the Unit of District Judge, Prakasam at Ongole.	Chief Administrative Officer, II Additional District & Sessions Court-cum-Special Court for trail of offences against Women, Prakasam at Ongole (Post kept Vacant)
2	Sri A.S.R.Anjaneyulu Stenographer Grade-I and Paper Promotee of the Unit of District Judge, Prakasam.	Chief Administrative Officer, Prl. District Court, Kurnool (Post kept Vacant)
3.	Smt.S.Vijayamma Senior Superintendent and Paper Promotee of the Unit of the District Judge, Nellore.	Chief Administrative Officer, Spl. Court for Speedy trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, Prakasam at Ongole. (Post kept Vacant)
4.	Sri T.Gangadhara Rao Stenographer Grade-I and Paper Promotee of the Unit of District Judge, Chittoor.	Chief Administrative Officer, VIII Additional District Court –cum-Special Court for trail of offences against Women, Nellore. (Post kept Vacant)
5.	Sri Y.Syamasundara Rao Senior Superintendent and Paper Promotee of the Unit of District Judge, Srikakulam.	Chief Administrative Officer, Family Court-cum-III Addl. District Judge, Srikakulam (Post kept Vacant)
6.	Sri P.Srinivas Senior Superintendent and Paper Promotee of the Unit of District Judge, Krishna.	Chief Administrative Officer, XII Additional District & Sessions Court, Visakhapatnam. (Post kept Vacant)
7.	Sri P.V.Phaneendra Stenographer Grade-I and Paper Promotee of the Unit of District Judge, Krishna.	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Court, Guntur. (Post kept Vacant)

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8.	Smt M.Sridevi, Chief Administrative Officer, the Court of Special Judge for SPE & ACB Cases-cum-II Additional District & Sessions Judge, Nellore.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore. (Post kept vacant)
9.	Sri Mohd. Rafi, Chief Administrative Officer, II Addl. District & Sessions Court- cum-Metropolitan Sessions Judge, Vijayawada	The Court of Special Judge for SPE & ACB Cases-cum-II Additional District & Sessions Judge, Nellore vice M.Sri Devi transferred.
10.	Sri K.Rama Rao, Chief Administrative Officer, Principal Special Judge's Court for CBI cases, Visakhapatnam.	II Addl. District & Sessions Court-cum- Metropolitan Sessions Judge, Vijayawada , vice Mohd. Rafi transferred.
11.	Sri Banisetty Suri Babu Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Visakhapatnam.	Pril District & Sessions Court, Guntur, Vice Dr.S.Nagaraju transferred.
12.	Dr.S.Nagaraju Chief Administrative Officer Pril District & Sessions Court, Guntur,	Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru, vice Smt. V.Vijayalakshmi transferred.
13.	Smt. V.Vijayalakshmi Chief Administrative Officer Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru	Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-X Additional District & Sessions Court, Machilipatnam, Krishna District, Vice N.V.Bhaskara Rao, transferred.
14.	Sri N.V.Bhaskara Rao Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989- CUM-X Additional District & Sessions Court, Machilipatnam, Krishna District.	Principal District Court, Krishna at Machilipatnam (Post kept Vacant)
15.	Smt.Ch.Sudaksihna, Chief Administrative Officer Family Court-cum-VIII Addl. District & Sessions Court, Ongole.	IX Addl. District and Sessions Court-cum- cum-Special Court for trail of offences against Women Krishna at Machilipatnam (New Court)
16.	Sri Y.V.Manohar Chief Administrative Officer Family Court-cum- VII Addl. District & Sessions Court, Ananthapuram.	Family Court-cum-VI Addl. Dist. & Sessions Court, Kadapa, Vice Sri D.Martin Luther, transferred.
17.	Sri D.Martin Luther Chief Administrative Officer, Family Court-cum-VI Addl. Dist. & Sessions Court, Kadapa	Spl. Court for Speedy trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Guntur. (Post kept Vacant)



18.	Smt.D.Usha Siva Kumari Chief Administrative Officer Spl. Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum- V Additional District & Sessions Court, Nellore	IV Addl. Dist. & Sessions Court, Tirupati, Chittoor District Vice Smt.K.Usha Rani transferred.
19.	Smt.K.Usha Rani Chief Administrative Officer IV Addl. Dist. & Sessions Court, Tirupati, Chittoor District	Spl. Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore, vice Smt.D.Usha Siva Kumari
20.	Sri S. Peddi Raju, Chief Administrative Officer, XI Additional District Court, Gudivada, Krishna District	Spl. Court for Speedy trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), East Godavari at Kakinada (Post kept Vacant)
21	Sri C.Srinivasulu, Chief Administrative Officer VII Addl. Dist & Sessions Court, Gudur Nellore District.	II Addl. District & Sessions Court, Madanapalle , Chittoor District. (Post kept Vacant)
22.	Sri P.Sita Rama Raju, Chief Administrative Officer Prl. District Court, East Godavari at Rajamahendravaram.	X Additional District & Sessions Court, Narsapur, West Godavari District, vice Sri Ch.Venkateswara Rao transferred.
23.	Sri Ch.Venkateswara Rao, Chief Administrative Officer, X Additional District & Sessions Court, Narsapur, West Godavari District.	XII Additional District & Sessions Court, Pithapuram , East Godavari District. (Post kept Vacant)
24.	Sri N.Chiranjeevulu, Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District	The Spl. Court for trail of offences under the Protection of Children from Sexual Offences Act, 2012, (POCSO) Krishna at Vijayawada (New Court).
25.	Sri B.Narasisinganna, Chief Administrative Officer II Additional District Court, Hindupur, Ananthapur Dist.	Special Sessions Court for trial of Cases under S.Cs. & S.Ts. (POA) Act, 1989, Ananthapuram (Post kept Vacant)

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

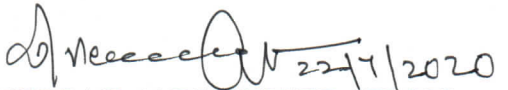
The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above

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individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

- Note:-**1. Smt. Ch.Sudakshnia, Sri Y.V.Manohar, Smt.D.Usha Siva Kumari, Smt. K.Usha Rani, Sri Mohd.Rafi, Sri S.Piddi Raju, Smt.V.Vijayalakshmi, Sri C.Srinivasulu, Sri D.Martin Luther, Sri Ch.Venkateswara Rao, Sri N.Chiranjeevulu, are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.
2. Sri B.Narasisinganna and Sri P.Sitarama Raju are not entitled to T.A. & D.A and other allowances and joining time since their transfers are at their request.


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The District Judges, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam, Srikakulam, Visakhapatnam and West Godavari at Eluru.
3. II Additional District & Sessions Court-cum-Special Court for trial of offences against Women, Prakasam at Ongole.
4. Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 **(POCSO) Court, Prakasam at Ongole.**
5. VIII Additional District Court –cum-Special Court for trial of offences against Women, Nellore.
6. Judge, Family Court-cum-III Addl. District Judge, Srikakulam.
7. XII Additional District & Sessions Judge, Visakhapatnam.
8. Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Court, Guntur.
9. Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.
10. Special Judge for SPE & ACB Cases-cum-II Additional District & Sessions Judge, Nellore
11. II Addl. District & Sessions Court-cum-Metropolitan Sessions Judge, Vijayawada, Krishna District.
12. Principal Special Judge's Court for CBI cases, Visakhapatnam
13. III Additional Special Judge's Court for CBI Cases, Visakhapatnam
14. Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru.
15. Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-X Additional District & Sessions Court, Machilipatnam.
16. Family Court-cum-VIII Addl. District & Sessions Court, Ongole.
17. IX Addl. District and Sessions Court-cum-cum-Special Court for trial of offences against Women Krishna at Machilipatnam.
18. Family Court-cum- VII Addl. District & Sessions Court, Ananthapuram.
19. Family Court-cum-VI Addl. Dist. & Sessions Court, Kadapa.
20. Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 **(POCSO) Guntur.**
21. Spl. Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, **Nellore.**
22. IV Addl. Dist. & Sessions Court, Tirupati, Chittoor District.

23. XI Additional District Court, Gudivada, Krishna District
24. Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), East Godavari at Kakinada.
25. VII Addl. Dist & Sessions Court, Gudur Nellore District
26. II Addl. District & Sessions Court, Madanapalle, Chittoor District
27. X Additional District & Sessions Court, Narsapur, West Godavari District.
28. XII Additional District & Sessions Court, Pithapuram, East Godavari District.
29. XVI Additional District & Sessions Court, Nandigama, Krishna District.
30. The Spl. Court for trial of offences under the Protection of Children from Sexual Offences Act, 2012, Krishna at Vijayawada.
31. II Additional District Court, Hindupur, Ananthapur Dist
32. Special Sessions Court for trial of Cases under S.Cs. & S.Ts. (POA) Act, 1989, Ananthapuram.
33. The District Treasury Officers, Ananthapuram, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam, Srikakulam, Visakahapatnam and West Godavari at Eluru.
34. The Sub Treasury Officers, Rajahmundry, Pithapuram East Godavari District; Vijayawada, Krishna District, Tirupathi, Madanapalle, Chittoor District; Narasapur, West Godavari District.
35. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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